

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:3552  
ANSWERED ON:19.08.2003  
ADVISORY COMMITTEE OF ALL INDIA CADRES  
NANDIPAKU VENKATASWAMY

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Advisory Committees set up for reorganizing All India Cadre for newly formed States have submitted their reports;
- (b) if so, the details thereof;
- (c) if not, the time frame by which the reports are likely to be presented;
- (d) whether it is proposed to increase IAS posts, in view of creation of new States; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS. (SHRI HARIN PATHAK)

(a),(b) & (c): Three Advisory Committees were set up in the year 2000 under the chairmanship of Shri U.C. Aggarwal in accordance with Sections 71, 75 and 76 of M.P. Reorganisation Act, 2000, Bihar Reorganisation Act, 2000 and Uttar Pradesh Reorganisation Act, 2000, respectively. The said Committees have already submitted their reports. The major recommendations of three Committees pertained to the fixation of initial strength and composition of Cadres of IAS, IPS and IFS for the bifurcated Cadres of Chhattisgarh, Madhya Pradesh, Jharkhand-Bihar and Uttaranchal-Uttar Pradesh and methodology for distribution of officers and resultant individual cadre allocations.

(d) & (e): Fixation of cadre strength in each State is an ongoing process which is taken up periodically.